



**Counsel for the Respondent(s):**      **Mr. B.K. Nayak and  
Mr. Rutwik Panda for R.1  
Mr. Amit Kapur with  
Ms. Deepeika Kalia and  
Mr. Jibran Tak, Amicus Curiae  
Mr. Buddy A. Ranganadhan with  
Mr. Hasan Murtaza for R-2**

**ORDER**

We have heard the Learned Counsel for the parties.

Post the matter for making submissions by the Amicus Curiae on

**27.02.2013 at 2.30 p.m.**

**(V.J. Talwar)  
Technical Member**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/sm